

13. order Dated 13.09.99.

Adjourned to 01.11.99. for
filing of Counter.25
17.6.02 BranchS. J. M.
vice-chairman
13.09.99

14. Order dated 17.6.02

Member (J).

This is a year-old case of the year 1998. None appears for the applicant when his maller is called for hearing. This is already 3.30 p.m. None has reported to prosecute the O.T. for the applicant. Counter has also not been filed in this case; although Shri R.C. Rath, A.S.C. for the Railways is present in the Court. In the said premises, this year old case of 1998, which is a single Bench maller, is dismissed for default.

Member (J)

B6
18/6/02

P. (J)

all
17/6/2002